

3 1393

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Ajax Projects Private Limited  
V/s.  
Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Ravi Agarwal	Adv. for Respondent	Ravi Agarwal
3.	Satyan Israei Aman Minawala	Adv. for petr Nimbalawar i/p S. D. Israei law chamber	Nimbalawar

ORDER

CP 1393/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 22.2.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)